

allotment cum demand letter were issued to 227 group housing societies. However, these allotments were set aside by the High Court. Court of Delhi vide order dated 10.6.91. Against the order of the High Court a special Leave Petition has been filed in the Supreme Court and the matter is sub-judice.

(b) No, Sir.

(c) Question does not arise.

(d) As on date 1450 Group Housing societies are expected to be allotted land.

(e) About 400 cooperative group societies are expected to be allotted land in Dvarka and Narela during the VIII Plan period.

Drugs under Drugs Price Control Order

1260. SHRIBHAGEY GOBARDHAN:
SHRI M.V.V.S. MURTHY
SHRI ASHOK ANANDRAO
DESHMUKH:

Will the PRIME MINISTER be pleased to state:

(a) the number of drugs which are under the purview of the Drug Price Control Order at present;

(b) whether the Government propose to decontrol certain drugs from the purview of the Drugs Price Control Order;

(c) if so, the details thereof;

(d) whether the Government are contemplating to lift the said order under the new Drug Policy; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTAMOHAN): (a) At present 143 bulk drugs are under price control.

(b) to (e). The Drug Policy 1986 including DPCO, 1987 is presently under review.

Disinvestment of PSUs

1261. SHRI AJAY MUKHOPADHYAY:
Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to disinvest a number of public sector undertakings;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). As announced in the Budget for 1991-92, in order to raise resources and encourage wider public participation, Government decided to disinvest a part of its shareholding in selected public sector enterprises in favour of public sector investment institutions and mutual funds. Against a total target of Rs. 2500 crores fixed for 1991-92, about 8% shares in 30 companies have been disinvested to various public sector investment institutions/mutual funds/merchant banks, fetching Rs. 3038 crores.

Problems of Bombay City

1262. SHRI PRAFUL PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the increasing population of Bombay had adversely affected the infrastructural facilities like water supply, road transport, housing, environmental, sanitation and health;